

expenditure incurred in last five years for providing medical facilities to the Jawans deployed in LWE affected areas is as follows:

(i) CRPF-	₹ 16672.84 lakhs
(ii) ITBP-	₹ 143.84 lakhs
(iii) BSF-	₹ 325.27 lakhs
(iv) SSB-	₹ 128.08 lakhs
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TOTAL-	₹ 17270.03 lakhs

Increasing the number of Open Jails

†1134. SHRI NAZIR AHMED LAWAY: Will the Minister of HOME AFFAIRS be pleased to state:

- the state-wise number of 'Open Jail' (Under Probation Jail) in the country;
- whether Government proposes to increase the number of such jails in the country;
- if so, the details thereof; and
- if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per data compiled by the National Crime Records Bureau (NCRB) at the end of 2013, there were 53 Open Jails in the country. A State/UT wise number thereof is given in the Statement (*See below*).

(b) to (d) 'Prisons' is a State subject under List II of the Seventh Schedule to the Constitution and, therefore, prison administration is primarily the responsibility of the State Governments.

Statement

State/UT-wise number of open jails

Sl. No.	Name of State/UT	Number of Open Jails
1.	Andhra Pradesh	2
2.	Arunachal Pradesh	0
3.	Assam	1
4.	Bihar	1

†Original notice of the question was received in Hindi.

Sl. No.	Name of State/UT	Number of Open Jails
5.	Chhattisgarh	0
6.	Goa	0
7.	Gujarat	2
8.	Haryana	0
9.	Himachal Pradesh	1
10.	Jammu and Kashmir	0
11.	Jharkhand	1
12.	Karnataka	1
13.	Kerala	3
14.	Madhya Pradesh	1
15.	Maharashtra	10
16.	Manipur	0
17.	Meghalaya	0
18.	Mizoram	0
19.	Nagaland	0
20.	Odisha	1
21.	Punjab	1
22.	Rajasthan	23
23.	Sikkim	0
24.	Tamil Nadu	3
25.	Tripura	0
26.	Uttar Pradesh	0
27.	Uttarakhand	1
28.	West Bengal	1
29.	A and N Islands	0
30.	Chandigarh	0
31.	D and N Haveli	0
32.	Daman and Diu	0
33.	Delhi	0
34.	Lakshadweep	0
35.	Puducherry	0
TOTAL		53